

10 per cent of the fixed capital investment of new industrial units having an investment of not more than Rs. 50 lakhs each and also the existing units undertaking substantial expansion of their capacity. Number of districts entitled for 10% subsidy has recently been raised to six in backward States and to three in other States. These measures are expected to stimulate industrial development in the backward areas resulting in a large number of employment opportunities.

नई दिल्ली में वर्ष 1968 को 3 बच्चों को जला देने वाले अभियुक्त को दिये गये मृत्यु-दण्ड की क्रियान्विति

2361. श्री हुकम चन्द कश्यप :
श्री अंकार लाल बेरवा :

क्या गृह मन्त्री यह बताने की कृपा करने कि :

(क) क्या 19 जून, 1968 को श्रीनिवासपुरी, नई दिल्ली में 3 बच्चों को जिन्दा जला देने वाले अभियुक्त श्री अमृत भूषण गुप्त को न्यायालय द्वारा दिये गए मृत्यु दण्ड को क्रियान्वित करने के लिए कोई कार्यवाही नहीं की गई है ;

(ख) क्या उनके द्वारा सर्वोच्च न्यायालय और भारत के राष्ट्रपति को भेजी गई कई दया-याचिकाएँ रद्द कर दी गई हैं , और

(ग) इस सम्बन्ध में सरकार का क्या कार्यवाही करने का विचार है ?

गृह मन्त्रालय तथा कानून विभाग में राज्य मन्त्री (श्री राम निवास मिर्वा) : (क) से (ग). मृत्यु दण्ड प्राप्त कैदी अमृत भूषण गुप्त की दया याचिकाएँ 6-12-1970 को राष्ट्रपति द्वारा अस्वीकृत कर दी गई थीं। 9-12-1970 को आदेश दिल्ली प्रशासन को भेज दिये गये थे। बाद में केन्द्रीय जेल नई दिल्ली के अधीक्षक ने सूचित किया कि मृत्यु-दण्ड प्राप्त कैदी का व्यवहार असामान्य हो गया था और भारतीय पायलपन अधिनियम के अनुसार वह शायद एक विकृतमानस कैदी हो गया था। डाक्टरों के मेडिकल बोर्ड, जिसने मृत्यु-दण्ड प्राप्त कैदी की परीक्षा की, का मत है कि

वह जेल मनोविकृति से पीड़ित है और एक विकृत मानस है। मेडिकल बोर्ड की रिपोर्ट सरकार के विचाराधीन है।

Shortage of Specialised Men and Technical Hands

2362. SHRI PRABODH GHANDRA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there is an acute shortage of specialised men and technical hands especially in Electronic line in the country ; and

(b) if so, what steps Government propose to take to meet this shortage ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F.H. MOHSIN) : (a) No, Sir.

(b) Does not arise.

"Chitrahar Programme" over Delhi T.V.

2363. SHRI B. R. SHUKLA . Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the songs and scenes screened in the Television in "Chitrahar programme" lack proper planning resulting in presentation of vulgar and obscene scenes from films ; and

(b) whether Government propose to take steps to ensure proper selection of songs and scenes or replace it by some other programme of national urgency ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA) : (a) No, Sir.

(b) Chitrahar is a popular entertainment programme. There is no proposal to replace it by any other programme.

Creation of a National Hydrological Board

2364. SHRI B. R. SHUKLA : Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether the creation of National Hydrological Board as a high power interdisciplinary body to tackle the country's water resources problem is under the consideration of the Government ; and